

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant (S)

Respondent (S)

Advocate for Applicant (S)

Advocate for Respondent (S)

NOTES OF THE REGISTRY


ORDERS OF THE TRIBUNAL

11.10.2010

C.P. 19/2010 (O.A. 274/2009)

Present: Mr. P.N. Jatti counsel for the applicant.

This case has been listed before Deputy Registrar due to non-availability of Division Bench. Let the matter be placed before the Hon'ble Bench on 02/11/2010.


(Gurmit Singh)
Deputy Registrar

Vv

02.11.2010

CP 19/2010 (OA No. 274/2009)

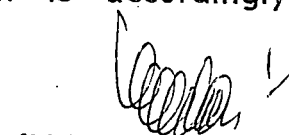
Mr. P.N. Jatti, Counsel for applicant.

Heard learned counsel for the applicant. We are of the view that it is not a case where this Tribunal has given any direction, as such, the present Contempt Petition is not maintainable, which is accordingly disposed of.

Anil Kumar

(ANIL KUMAR)
MEMBER (A)

AHQ


(M.L. CHAUHAN)
MEMBER (J)

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